

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 26-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100161/2014	The State Dongri P.S Vs Abdul Sattar Abdul Gafar Shaikh	
2	SESSIONS CASE	100520/2014	The State Wadala P.S Vs Kannan @ Gondawala Andy Kaunder and others	
<b>Sub Matter: MISC APPLN SC/0100158/2020</b>				
<b><u>HEARING</u></b>				
3	SESSIONS CASE	100202/2018	The State of Vikhroli Police Station Vs Rajesh Aba Devgadkar	
<b><u>EVIDENCE PART HEARD</u></b>				
4	SESSIONS CASE	100228/2013	The State Shivaji Nager P.S Vs Sanaulla @ Kallu Dadhi Hafijulla Sayyed	
5	SESSIONS CASE	100180/2014	The State Sahar P.S Vs Javed Ali Ahmed Shaikh and others	
6	SESSIONS CASE	100042/2015	The State Ghatkopar Police Station Vs Mohd. Yakub Munir Ahmad Shaikh	
7	SESSIONS CASE	100143/2018	The State of Bhandup Police Station Vs Laxmi Shyam Kamble	
<b><u>CHARGE</u></b>				
8	SESSIONS CASE	100031/2019	The State of Bandra Police Station Vs Ayub Yunus Khan	APP
9	SESSIONS CASE	100374/2019	The State of Trombay Police Station Vs Mohd. Ali Samsu Rehman Shaikh	APP
<b><u>COMPLIANCE</u></b>				

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10	SESSIONS CASE	100720/2017	The State Nagpada Police Station Vs Siraj Moiddin Shaikh	
<b><u>REPLY/SAY</u></b>				
11	SESSIONS CASE	100375/2018	The State of Maharashtra- Dongri P. Stn. Vs Saifuddin Ikramuddin Shaikh	z
12	M A IN ABA	100554/2019	Shilpi Gandhi Khutale Vs Khar Police Station	Chetan Hadolikar
<b><u>APPEARANCE</u></b>				
13	SESSIONS CASE	101505/2019	State of Maharashtra -Deonar P. Stn. Vs Sonu Bhagwan Mairal	APP
14	SESSIONS CASE	101847/2019	The State of Maharashtra - Bandra Police Station Vs Bhagwan Ashru Kamble	APP
15	SESSIONS CASE	102139/2019	The State of Maharashtra - RCF Police Station Vs Rajesh Santosh Jha	APP
16	SESSIONS CASE	100448/2020	State of Maharashtra - Deonar Police Station Vs Vipin Rajendra Singh	APP
17	SESSIONS CASE	100624/2020	The State - D. B. Marg, Police Station, Mumbai Vs Anita Apparao Bassa	PP
18	SESSIONS CASE	100619/2020	The State Byculla Police Station Vs Ramzan Hanif Gulab Rasool Shaikh	PP
19	SESSIONS CASE	100628/2020	The State Mankhurd Police Station Vs Abdul Jilani Sattar Shaikh and ors	PP

**REPORT**

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20	MISC APPLN SC	100158/2020	The State Wadala P.S Vs Chakravati Laxman Kaundur	APP  Khan Abdul Wahab
<b>( Main Matter SESSIONS CASE/0100520/2014)</b>				
21	SESSIONS CASE	100450/2020	The State through Shahu Nagar Police Station, Mumbai. Vs Sagar Suresh Mhadlekar	PP
<b><u>CROSS-EXAMINATION</u></b>				
22	SESSIONS CASE	100728/2015	The State of Santacruz Police Station Vs Milind Madhukar Sonkamble	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SESSIONS CASE	1000518/2018	The State of Antop Hill Police Station Vs Soliya Salim Sayyed and other 1	PP
2	CRI M A	101144/2020	Kisan Ramjit Upadhyay and Anr. in BA 55/2020 ---- Applicant Vs The State of Maharashtra - R. C. F. Police Station --- Respondent	Shahid Iqbal
<b><u>EVIDENCE PART HEARD</u></b>				
3	SESSIONS CASE	100008/2015	The State Gavdevi P.S Vs Anil Laxman Pawar	
4	SESSIONS CASE	100482/2015	The State - Meghwadi PS Vs Santosh Dattatrya Baddade	
5	SESSIONS CASE	100788/2015	CHEMBUR POLICE STATION. Vs KAMLESH NARAYAN TAKEKAR AND ORS.04	
6	SESSIONS CASE	100604/2017	The State DCB CID Unit-III Vs Manisha Gulab Pokharkar and other 5	
<b><u>CHARGE</u></b>				
7	SESSIONS CASE	100147/2018	The State of Maharashtra - Shahu Nagar Police Station Vs Amitkumar Ramnaresh Jaiswal	APP
8	SESSIONS CASE	100395/2018	State of Maharashtra - V. P. Road police Station Vs Lalchand Mistrilal Tawari	z
9	SESSIONS CASE	1000504/2018	The State of Sewree Police Station Vs Bilal Kareem Shaikh	PP
10	SESSIONS CASE	1000608/2018	The State of Antop Hill Police Station Vs Deepak Kumar Burma and other 01	APP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	SESSIONS CASE	100645/2019	The State of Maharashtra - Nehrunagar Police station Vs Rehan Abdul Rashid Qureshi	PP
12	SESSIONS CASE	100646/2019	The State of Maharashtra - Nehrunagar Police Station Vs Rehan Abdul Rashid Qureshi	PP
<b><u>ORDER</u></b>				
13	MISC APPLN SC	100407/2019	Nilesh Gautam Kamble Vs The State Sakinaka P.S	P.P
14	ABA	101011/2020	Hanumant Sopan Nikam Vs The State of Maharashtra through Chunna Bhatti Police Station, Mumbai	Shushrut Jadhwar
<b><u>APPEARANCE</u></b>				
15	SESSIONS CASE	101885/2019	The State of Maharashtra - Santacruz Police Station Vs Deepak @ Vivan Raman Malik	APP
16	SESSIONS CASE	100050/2020	The State of Maharashtra- Chembur Police Station Vs Vicky Naresh Pohnja	APP
<b><u>REPORT</u></b>				
17	SESSIONS CASE	100207/2015	The State Bandra P.S. Vs Kaushal Vaidya @ Sandeep Suresh Khandalgaonkar	
<b><u>FILING V.P.</u></b>				
18	SESSIONS CASE	100382/2018	State of Maharastra- Deonar Policer Station Vs sajjad Husain Jafarali Rajani	z
<b><u>CROSS-EXAMINATION</u></b>				
19	SESSIONS CASE	100812/2016	SANTACRUZ POLICE STATION. Vs JAVED JAMAL SHAIKH	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>JUDGMENT</u></b>				
1	CRI APPEAL	100430/2018	Rajkumar Kishinchand Jagtani @ MA 1418/18 @ BA 1289/18 - Appellant Vs The State of Maharashtra - Chembur Police Station - Respondent	Naresh Lalchandani
<b><u>HEARING</u></b>				
2	SESSIONS CASE	100391/2008	State of Maharashtra Vs Daulatsingh Kisansingh Bhati	
<b><u>EVIDENCE PART HEARD</u></b>				
3	SESSIONS CASE	100033/2015	The State Nagpada P.S Vs Imran Gulam Hussain Shaikh	
4	SESSIONS CASE	100590/2015	State - Andheri P.Stn. Vs Amrendar Dipak Tiwari	
5	SESSIONS CASE	100437/2017	GHATKOPER POLICE STATION. Vs AKHTAR ALI CHHOTELAL WALDUKI SHAIKH	
<b><u>EVIDENCE</u></b>				
6	SESSIONS CASE	100245/2015	The State V. B. Nagar P. Stn Vs Dharmik Lalit Momaya	
<b><u>CHARGE</u></b>				
7	SESSIONS CASE	100283/2018	The State of Maharashtra-Antop Hill P. Stn. Vs Dhananjay Kumar Omkarnath Mishra-	
8	SESSIONS CASE	100280/2019	State of Maharashtra - Khar P. Stn. Vs Kiran Gabriel Bandi	PP
<b><u>ORDER</u></b>				
9	SESSIONS CASE	100323/2020	The State of Maharashtra - Malabar Hill Police Station Vs Gopinath Singara Velu	APP
<b><u>REPLY/SAY</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	ABA	100961/2020	Purshottam Kishan Wagela Vs State Khar Police Station	Mohd. J. Javed
11	ABA	100997/2020	Ameer Haider Sharafat Syed and anr Vs The State Deonar Police Station	Atal Bihari Dubey PP
<b><u>APPEARANCE</u></b>				
12	SESSIONS CASE	101929/2019	The State of Maharashtra - Bandra Police Station Vs Javed Kamaruddin Shaikh	APP
13	SESSIONS CASE	100176/2020	The State of Maharashtra - Mulund Police Station Vs Min Krushna Giri	APP
14	SESSIONS CASE	100613/2020	The State - Ghatkopar Police Station, Mumbai Vs Adarsh Bansraj Gupta	PP
15	SESSIONS CASE	100625/2020	The State of Maharashtra Through R.A.K. Marg Police Station Vs Vivek Vinayak Zhalte and Ors. 2	PP
16	CRI BAIL APPLN	102119/2020	Rajesh Mahendraprasad Gupta - Applicant. Vs State - Shivajinagar Police Station - Respondent.	Mohsin Khan

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	ABA	101153/2020	Girish Gopaldas Pherwani And 4 Others Vs State Chembur Police Station	D G Gujral
<b><u>EVIDENCE PART HEARD</u></b>				
2	SESSIONS CASE	100768/2014	The State Nagpada P.S Vs Nikhil Dattatray Girkar @ Gotya	
3	SESSIONS CASE	100125/2015	The State Khar police station Vs Dikshit Raghvendra Karkera	
4	SESSIONS CASE	100338/2015	The State Matunga Police Station Vs Vinodhara Shetty	
<b><u>EVIDENCE</u></b>				
5	SESSIONS CASE	100365/2016	Parksite Police Station Vs GULAB RAMCHANDRA NAVGHANE AND ORS.02	
<b><u>CHARGE</u></b>				
6	SESSIONS CASE	1000514/2018	The State of Kalachowki Police Station Vs Irshad Sultan Ahemad Khureshi	PP
<b><u>REPLY/SAY</u></b>				
7	SESSIONS CASE	100572/2017	The State Khar Police Station Vs Dhiraj Jivachh Das and other	
8	M A IN ABA	100028/2020	Nikhat Anwar Qureshi Vs State Chunabhatti Police Station	Heena Mushtaq Ahmed
<b><u>APPEARANCE</u></b>				
9	CRI M A	101016/2020	Mohd. Zulfikar Nawab siddique in BA 2995/2019 -- Applicant Vs The State of Maharashtra - R.C.F. Police Station --- Respondent	Nasima Battiwala
10	SESSIONS CASE	100595/2020	The State Trombay Police Station Vs Akbari Abdul Samad Davre	PP



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	SESSIONS CASE	100596/2020	The State Ghatkopar Police Station Vs Smt. Alka Ashok Shardul	PP
12	SESSIONS CASE	100597/2020	The State Shivaji Nagar Police Station Vs Wasim Nisar Ahmed Shaha	PP
<b><u>REPORT</u></b>				
13	SESSIONS CASE	100693/2014	The State D.B.Marg P.S Vs Khushbu Dilip Das 2. Suklesh Kumar Rohan Yadav	
14	M A IN ABA	100137/2020	Tabassum Begum Mohammed Wasi Sayed Vs State ShivajiNagar Police Station	Anand Charanbir
<b><u>DISCHARGE APPLICATION</u></b>				
15	SESSIONS CASE	100265/2017	AGRIPADA POLICE STATION Vs JAVED HIDAYATULLA VASIULLA KHAN AND ORS.07	
<b><u>CROSS-EXAMINATION</u></b>				
16	SESSIONS CASE	100333/2016	THE STATE OF NIRMAL NAGAR POLICE STATION. Vs HASAN ANWAR ALI SHAIKH AND ORS.3	
<b>Sub Matter: SESSIONS CASE/0100113/2017</b>				
17	SESSIONS CASE	100113/2017	NIRMAL NAGAR POLICE STATION. Vs SIKANDAR SAID BEG	
<b>( Main Matter SESSIONS CASE/0100333/2016)</b>				
18	SESSIONS CASE	100291/2017	NIRMAL NAGAR POLICE STATION Vs SHABREJ @ TINNU ZULFEKAR SHAIKH (RETIWALA) AND ORS.03	

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19	SESSIONS CASE	100498/2017	The State Nirmal Nagar Police Station Vs Aasif @ Chadda Mohd. Meera Shaikh	
20	SESSIONS CASE	100075/2019	The State of Nirmal Nagar Police Station Vs Raffiq Ahamad Shaikh	APP
21	SESSIONS CASE	101657/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Arshad Hidayat Hussain Shaikh	APP

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**IN THE COURT OF HHJ. SMT. Abhishri. D. Deo**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 31-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>JUDGMENT</u></b>				
1	SESSIONS CASE	100383/2016	THE STATE OF KANJUR MARG POLICE STATION. Vs NAVIN PANDIT CHINTALE	
<b><u>HEARING</u></b>				
2	SESSIONS CASE	1000702/2019	State of Maharashtra - Dharavi Vs Ramesh Kempa Shetty	PP
<b><u>EVIDENCE PART HEARD</u></b>				
3	SESSIONS CASE	100628/2016	MULUND POLICE STATION. Vs RAJESH SURYAKANT DANDEVATE	
<b><u>CHARGE</u></b>				
4	SESSIONS CASE	100254/2001	State of Maharashtra Vs Anand Sudhir Limaye and 5 ors	
<b><u>ORDER</u></b>				
5	SESSIONS CASE	101773/2019	The State of Maharashtra - Dadar Rly. Police Station Vs Raju Kanti Raipuram @ Raikurmi	APP
<b><u>APPEARANCE</u></b>				
6	SESSIONS CASE	100456/2016	THE STATE OF NAVGHAR POLICE STATION. Vs DILIP GANPAT GOGAWALE AND ANOTHER 01	
7	SESSIONS CASE	101536/2019	The State of Maharashtra - Antop Hill Police Station Vs Ajit Kamlesh Mandal	APP

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